Labour Minister during his recent visit to Calcutta. It suggested the setting up of an Industrial Tribunal to adjudicate upon their demands relating to wages, bonus, dearness allowance, etc.

(c) As industrial disputes in the jute industry fall within the State sphere, the matter is to be decided by the Government of West Bengal.

SHRI S. N. MAZUMDAR: May I know whether the Government of India or the Labour Minister is taking any interest in this matter or not?

SHRI ABID ALI: We are very much interested in industrial peace.

SHRI B. GUPTA: Since jute is a very important foreign exchange earner may I know whether the Government is considering that the jute workers' demand should be given special attention, when most of the Britishowned jute mills have made enormous profits last year?

SHRI ABID ALI: It is immaterial who are in charge of the management—whether they are Indian or British. Certainly, as I have said, we are very much interested in industrial peace and, as I have submitted, this Is & matter to be directly decided by the Government of West Bengal and not by the Central Government.

SHRI B. GUPTA: May I know, Sir, if it is a fact that in September last the Government issued warrants against important members of the Jute Mill Workers' Union for voicing their demands for bonus?

SHRI ABID ALI: This Government did not issue any warrant but if the Government of West Bengal had issued them it must be not for making any demands concerning trade union activities, but if they are arrested or if there are warrants issued, it must be for some criminal activities of theirs.

SHRI B. GUPTA: But, Sir

MR. CHAIRMAN: Order, order.

SHRI B. GUPTA: Sir, it is a question. This is Question Hour.

to Questions

MR. CHAIRMAN: Yes, I know. I have several[^]questions more.

BROAD GAUGE LINE FROM Mum OR BARKAKHANA TO RANCHI TOWN

*292. DR. P. C. MITRA: Will the Minister for RAILWAYS be pleased to state:

(a) whether it is a fact that there is a sanctioned scheme for constructing a broad gauge line from Muri or Barkakhana station on the Eastern Railway to Ranchi town in the Bihar State:

(b) if the answer to part (a) above ,be in the affirmative, the reasons for the delay in implementing the scneme; sad

(c) what steps Government propose to take to implement the scheme without further delay?

THE DEPUTY MINISTER FOR RAIL-WAYS AND TRANSPORT (SHRI O. V. Alagesan): (a) No, Sir.

(b) and (c). Do not arise.

DR. P. C. MITRA: Will the Government be pleased to reconsider the matter?

SHRI O. V. ALAGESAN: Yes, Sir. There was a conference held with the Chief Minister of Bihar and this matter is under consideration.

◆293. [For answer, vide Cols. 2433-2436 infra.]

DISCONTINUANCE OF AIR CONDITIONED COACH SERVICE FROM PUNJAB MAIL

*294. COL C. S. R. ANGRE: Will the Minister for RAILWAYS be pleased to state:

(a) whether the air-conditioned coach service available on the Punjab Mail of the Central Railway has been discontinued; if so, why; and (b) whether Government propose to resume the air-conditioned coach service on the same train; and, if so, from when?

THE DEPUTY MINISTER FOR RAIL-WAYS AND TRANSPORT (SHRI O. V. ALAGESAN): (a) and (b). This was discontinued as a result of the decision to increase the frequency of air-conditioned services on certain other routes, but its resump-tion will be considered when more air-conditioned coaches become available. In the meantime however first class accommodation is being retained on this train.

*295. [Withdrawn.]

TRAINING OF NURSES

*296. KUMARI SHOILA BALA DAS: Will the^Iinister for HEALTH be pleased to state:

(a) how many women have been sent abroad for training in nursing since 1952-53 and where they have been employed after their return;

(b) what is the scale of pay granted to them; and

(c) whether all of them are in Government service?

THE DEPUTY MINISTER FOR HEALTH (SHRIMATI M. CHANDRASEKHAR): (a), (b) and (c). A statement containing the information required is laid, on the Table of the House. [See Appendix VII, Annexure No. 135.]

KUMARI SHOILA BALA DAS: Sir, what is the procedure adopted for selecting candidates?

SHRIMATI M. CHANDRASEKHAR: A selection committee is constituted by the Central Government and the candidates are selected by the State Governments and various other private institutions and the final selection is made here. And then they are sent abroad.

KUMARI SHOILA BALA DAS: What are the qualifications for sending candidates abroad?

to Questions

SHRIMATI M. CHANDRASEKHAR: I can give the information later on.

RAJKUMARI AMRIT KAUR: May I say that it all depends on what kind of post-graduate studies they wish *to* pursue abroad.

श्रीमती साबित्री निगम : क्या मिनिस्टर महोदय को यह विदित है कि ग्रच्छी और टेन्ड नर्सेज की देश में बडो कमी है ?

•(**[**SHRIMATI SAVITRY NIGAM: Is the hon. Minister aware of the fact that there is great dearth of efficient and trained nurses in the country?]

राजकुमारी अमूतकौर : हां, नर्सों की कमी तो देश में है । बात यह है कि लर्ड़कियां आती नहीं हैं और कभी कभी ऐसा भी होता है कि लड़कियां आती भी हैं लेकिन स्टेट गवर्नमेंट उनको नौकरी नहीं दे पाती हैं ।

t[RAJKUMARI AMRIT KAUR: Yes, there is dearth of nurses in the country. The fact is that girls do not come forward for this profession and sometimes it so happens that girls come forward but the State Governments are unable to provide them employment.]

श्रीमती सावित्री निगम : क्या मिनिस्टर महोदय ने कभी उन कारणों को जानने की कोशिश की है कि क्या कारण है कि वावजूद इसके कि देश में इतना ग्रनइम्पलायमेंट है, लडकियां ट्रेनिंग लेना पसन्द नहीं करती हैं ?

tlSHRIMATI SAVITRY NIGAM: Has the hon. Minister ever tried to find out the reasons why girls do not like to have training in nursing despite there being so much unemployment in the country?]

राजकुमारी अमृतकौर ः बहुत सी बजूहात हैं । एक तो यह है कि बहुत सी लड़कियां इस काम को पसन्द नहीं करती हैं । दूसरी वजह

t English translation